GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED OUESTION NO. 441

ANSWERED ON 08.12.2022

ELECTRICITY GENERATION FROM RENEWABLE ENERGY SOURCES

441. SHRI MANOJ KOTAK

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that the estimated electricity generation from renewable energy sources would be thirty nine per cent of the total electricity generation by the year 2029-30 as per the study of the Government;
- (b) if so, the details thereof;
- (c) whether the Central Electricity Authority has set a target to generate forty eight per cent electricity out of the total utilised electricity from renewable energy sources by the year 2029-30; and
- (d) if so, the details thereof along with the steps being taken by the Government to achieve this goal?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

- (a) & (b) Central Electricity Authority (CEA) has carried out generation expansion planning studies for the period 2029-30 which reveals that the share of generation from Renewable energy in the total generation mix of the country, which stands at 22.1 % during 2021-22, is likely to increase to 40.9% during the year 2029-30.
- (c)&(d) In line with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is working towards achieving 500 GW of installed electricity capacity from non-fossil sources by 2030.

So far, a total of 172.72 GW capacity from non-fossil fuel based energy resources has been installed in the country as on 31.10.2022. This includes 119.09 GW Renewable Energy, 46.85 GW Large Hydro and 6.78 GW Nuclear Power capacity. This has a share of 42.26% of total installed generation capacity in the country i.e. 408.71 GW as on 31.10.2022.

Further, the Government has taken several measures to promote renewable energy in the Country, including, inter-alia, the following:-

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The electricity (Late Payment Surcharge and related matters) Rules 2002 (LPS rules).
